

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6803/2015

SANT RAM & ORS.

Appellant(s)

VERSUS

BADRI (DEAD)

Respondent(s)

(IA No. 248697/2023 - APPLICATION FOR SUBSTITUTION
IA No. 248698/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 22-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Appellant(s) Ms. Adya Shree Dutta, Adv.
 Mr. Jayant Mohan, AOR

For Respondent(s) Mr. Gyanendra Kumar Pandey, Adv.
 Ms. Asha Upadhyay, Adv.
 Mr. V. N. Raghupathy, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ms. Adya Shree Dutta, learned counsel, appearing for the appellants, seeks some time to cure the defects pointed out in the Office Report dated 22.01.2024.

List after two weeks.

(BABITA PANDEY)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR